

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Esn(RJS).69/2009

Dated : 01st June, 2009

For Administrative exigencies, the transfers / postings of following officers in the rank of Civil Judge (Sr.Dn.) cum Chief Judicial Magistrate & Civil/Addl.Civil Judge (Sr.Dn.) cum Additional Chief Judicial Magistrate are ordered with immediate effect :-

S. No.	Name of Officer	From	To	Vice
	<u>SARVA SHRI</u>			<u>SARVA SHRI</u>
01.	Omi Purohit	CJM, Jaipur City, Jaipur	CJM, Pali	Yudhisthir Sharma
02.	Yudhisthir Sharma	CJM, Pali	ACJM, Jaipur District, Jaipur	Pawan Kumar Sharma
03.	Jag Mohan Sharma (ON REQUEST)	CJM, Jodhpur	ACJM No.1, Special Court, JDA, Jaipur	D.K.Gupta
04.	Ajay Kumar Bhojak	ACJM No.3, Jodhpur	ACJM No.4, Jodhpur	Vacant
05.	Mahaveer Swami	CJM, Bikaner	CJM, Jaipur City, Jaipur	Omi Purohit
06.	Rajendra Singh	CJM, Sikar	CJM, Bikaner	Mahaveer Swami
07.	Laxman Singh	ACJM, Kishangarhbas (Alwar)	CJM, Rajsamand	Rajendra Kumar
08.	Pawan Kumar Sharma	ACJM, Jaipur District, Jaipur	CJM, Bundi	N.K.Sharma
09.	Laxman Dutt Kiradoo	ACJM (Economic Offences), Jodhpur	CJM, Jodhpur	J.M. Sharma
10.	Rajindra Kumar	CJM, Rajsamand	CJM, Sikar	Rajendra Singh
11.	Rajesh Chandra Gupta	ACJM (Railways), Jodhpur	ACJM (Railways), Jaipur	Puran Kumar Sharma
12.	Puran Kumar Sharma	ACJM (Railways), Jaipur	ACJM, Lalsot (Dausa)	Vacant
13.	Khyali Ram Sharma	ACJM, Kushalgarh (Banswara)	ACJM, Karanpur (Ganganagar)	S.R.Khowal

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14.	Sita Ram Khewal	ACJM, Karanpur (Ganganagar)	ACJM No.2, Jaipur City	Vinod Kumar Giri
15.	Rameshwar Dayal Bohra	ACJM, Begun (Chittorgarh)	ACJM, Malpura (Tonk)	Vacant
16.	Paras Kumar Jain (ON REQUEST)	ACJM No.2, Chittorgarh	ACJM No.1, Kota	Deepak Kumar
17.	Deepak Kumar	AC. M No.1, Kota	ACJM, Hanumangarh	Vacant
18.	Vinod Kumar Giri	AC. M No.2, Jaipur City	ACJM No.1, Bharatpur	Vacant
19.	Nareendra Kumar Sharma	CJM, Burdia	CJM, Bharatpur	Vacant
20.	Rajendra Sharma	AC. M, Sikar	ACJM (Railways), Jodhpur	R.C. Gupta
21.	Ms. Mamta Vyas (ON REQUEST)	ACJM, Mandalgarh (Bhilwara)	ACJM, Mandal (Bhilwara)	Vacant

NOTE

1. The officers are directed to hand over charge in accordance with Order No. 24 P.I. Dated 23.11.1998.
2. The Officer who has been transferred on his own request from one place to another of his choice shall not be entitled to claim disturbance allowance & Joining period.
3. On being relieved by his successor Shri Dinesh Kumar Gupta, RJS shall remain under awaiting posting orders at Jaipur.

BY ORDER

[Signature]
1.6.2003
REGISTRAR GENERAL